

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**


PRESENT: HON'BLE JANAB MOHAMMED AJMAL – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 31/9/AMR/2020
NAME OF THE COMPANY	Arrdy Engineering Innovations Pvt Ltd
NAME OF THE PETITIONER(S)	Janakee Industrial Products Pvt Ltd
NAME OF THE RESPONDENT(S)	Arrdy Engineering Innovations Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Anuradha Bisani	PCS	bisani.anu@gmail.com 99080 55166	

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner is present. The Company Petition filed 24.02.2020 is taken on board today. Issue notice to the Respondent fixing on 13.04.2020 for filing proof of service and appearance.


MEMBER JUDICIAL